



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/1963/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 5th May, 2020

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/1121/Estt, dtd. 02.05.2020

Sir,

With reference to the above, I am directed to inform you that, you have been granted casual leave on 08.05.2020 with station leave permission from the late afternoon of 06.05.2020 till the evening of 10.05.2020, subject to adherence to lockdown norms.

The Civil Judge and Assistant Sessions Judge, Dima Hasao, Haflong and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/1964/A, dated 5.5.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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